

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 221 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Bhilangana Hydro Power Limited

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Shikha Ohri
Samyak Mishra
Omar Waziri
Matrugupta Mishra

Counsel for the Respondent(s) : Buddy A Ranganadhan
Stuti Krishan for R1
Pradeep Misra
Manoj Kr Sharma for R2

ORDER

Reply shall be filed within six weeks. Thereafter, rejoinder shall be filed within two weeks.

List the matter on **07.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK